

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-514

CP (CAA) No. - 67/230/232/ND/2022

IN THE MATTER OF:

Venus Management Consultants Pvt. Ltd. With Craford Securities Pvt. Ltd.

....Applicant

SECTION

U/s 230-232

Order delivered on 05.12.2022

CORAM:

**SHRI P.S.N PRASAD,
HON'BLE MEMBER (JUDICIAL)**


**DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant :
For the Respondent :
For the OL : Ms. Hemlata Rawat Counsel for OL
For the Income Tax Dept. : Mr. Kunal Sharma and Ms. Zehra Khan, Standing
Counsel for Income Tax Department
For the RD : Adv. Shankari Mishra

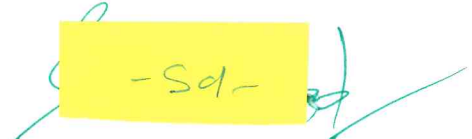
ORDER

Heard the submissions made by Counsel for Petitioner. Counsel for Petitioner has submitted that she is facing some technical difficulty in addressing the Tribunal. Proxy Counsel for OL is present and submitted that they have filed their reply and the same is reflected on the e-portal of Tribunal. Counsel for RD has prayed for grant of 3 weeks' time to file report. Post this matter on **11.01.2023**.



**(DR. BINOD KUMAR SINHA)
MEMBER (T)**

Khushboo



**(SHRI P.S.N PRASAD)
MEMBER (J)**